


J.K.Behera Vrs. UOI

Admission Sl. No. 11
O.A. No. 680 of 2016
Order dated: 28.09.2016

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)
HON'BLE SHRI S. K. PATTNAIK, MEMBER (JUDL.)

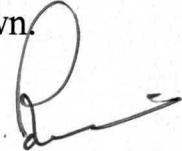
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Heard Mr. U.C.Mohanty, Ld. Counsel for the applicant, and Mr. M.R.Mohanty, Ld. Addl. Central Govt. Standing Counsel appearing for the Department of Posts-Respondents, on whom a copy of this O.A. has already been served.

On the prayer made by Mr. U.C.Mohanty, Ld. Counsel for the applicant, he is allowed to withdraw this O.A. so that the applicant can pursue this matter with the concerned Departmental Authorities. Prayer is allowed.

O.A. is accordingly, disposed of as withdrawn.


MEMBER(Judl.)


MEMBER(Admn.)

RK